

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 694
TO BE ANSWERED ON DECEMBER 07, 2023

PATHWAYS TO AMRIT KAAL

NO.694. SHRI B. Y. RAGHAVENDRA:
SHRI BASANTA KUMAR PANDA:
SHRI RAVI KISHAN:
SHRI LALLU SINGH:
SHRI RAVINDRA KUSHWAHA:
SHRI DILIP SAIKIA:
DR. (PROF.) KIRIT PREMJBHAI SOLANKI:
SHRIMATI APARAJITA SARANGI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has taken any steps to implement the recommendations of the report titled “Pathways to Amrit Kaal: Envisioning and realizing a new future for Indian cities” of the High Level Committee on urban planning;**
- (b) whether the Government has taken any steps to address the issue of rapid urbanization which is faced by the cities in the country; and**
- (c) if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN
THE MINISTRY OF HOUSING & URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (c) The High Level Committee on urban planning has submitted the first draft report “Pathways to Amrit Kaal: Envisioning and realizing a new future for Indian cities“ in April, 2023. The term of the Committee has been extended till February 2024.

As per 12th Schedule of the Constitution of India, urban planning is a State subject. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States.

Considering the fast pace of urbanization & population growth, the Ministry of Housing & Urban Affairs (MoHUA), Government of India has been taking many initiatives towards planned development and augmenting adequate infrastructure economic opportunities in urban areas through many of measures including the following:

- (i) Urban and Regional Development Plan Formulation and Implementation (URDPFI) Guidelines, 2014**
- (ii) Model Building Bye-laws (MBBL) – 2016**

6000 Cr allocated to Urban Reforms (Part-VI) under Scheme of Special Assistance for Capital Investment 22-23 for the reform of Modernization of Building Bylaws, Adoption of Transferrable Development Rights (TDR), Implementation of Local Area Plans (LAP) and Town Planning Schemes (TPS), Implementation of Transit-oriented Development (ToD), Creation of Sponge Cities, Removing Taxation for running the Buses for Public Transport. Funds amounting to 4093.16 Cr have been released by the Department of Expenditure, Ministry of Finance to 12 States.

15000 Cr earmarked for Urban Reforms (Part-III) under Scheme of Special Assistance for Capital Investment 23-24. The reform components include Augmentation of human resources for strengthening urban planning ecosystem, Implementation of Town Planning Scheme (TPS)/ Land Pooling Scheme, Modernization of Building Bylaws, Promoting in-situ slum rehabilitation, Transit-Oriented Development (TOD), Transferable Development Rights as planning tool, Strengthening natural ecosystems of urban areas through urban planning.

Ministry of Housing and Urban Affairs has launched Sub Schemes on Formulation of GIS based Master Plans with 100% Central Assistance under AMRUT & AMRUT 2.0 Mission and Formulation of Local Area Plans and Town Planning Schemes (LAP-TPS). The details are as under:

i). Sub-Scheme on 'Formulation of GIS based Master Plan for AMRUT Cities'. Ministry of Housing and Urban Affairs has launched a Sub Scheme on Formulation of GIS-based Master Plans for 500 AMRUT Cities (at present 461 AMRUT Cities are on board) in October 2015, which is one of the important reforms under AMRUT Mission. Till date, Rs. 408.94 Cr. has been approved and Rs. 192.25 Cr. has been released. Till date the progress under Sub-Scheme is as below: · Final GIS Database Creation 443 towns, Draft GIS based Master Plan has been prepared 330 towns out of that final GIS based Master Plans have been notified for 180 towns.

ii). AMRUT 2.0: A 'Formulation of GIS based Master Plans of Class-II Towns with population of 50,000 - 99,999' The Hon'ble Prime Minister has launched Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 on 01.10.2021. As per operational guidelines of AMRUT 2.0 mission, a sub-scheme on 'Formulation of GIS based Master Plans of Class-II Towns with population of 50,000 - 99,999' is mandated as one of the important reforms, which has been approved for 675 towns

with total outlay of Rs. 631Cr. This Sub- Scheme is in initial stage of implementation.

iii) Local Area Planning and Town Planning Scheme (LAP/TPS):-Pilot sub-scheme for preparation of Town Planning Scheme (TPS) and Local Area Plans (LAP) was launched in 2018. The scheme has been conceived to bring planned urban development by mobilizing urban land in the city centre and in the urban peripheries by adjustment of land parcels. The sub-scheme covered 25 cities indentified in the first-phase of Smart City Mission. Total allocation was 50 Cr., with every city receiving 2 Cr. in 3 stage installations. All 25 cities have completed the preliminary stage and received 40 lakhs each. 14 States have completed the draft stage and have either received or are to receive the 2nd installment. Total of 13.34 Cr. has been released and Utilization of 3.67 Cr has been reported by the States.
